

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31425/2016

DIRECTOR, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH **Petitioner(s)**

VERSUS

BRIJ MOHAN DHAWAN & ORS. Respondent (s)

(The only SLP (C) No. 31240 of 2016 is to be listed before the Hon'ble Court (In-Chamber))

WITH
SLP(C) No. 31240/2016 (IV-B)
(OFFICE REPORT FOR DIRECTION ALONG WITH APPLICATION FOR DELETION OF
R-35 ONLY IN SLP (C) 31240 OF 2016 IS TO BE LISTED BEFORE THE
HON'BLE COURT (IN-CHAMBER))

Date : 09-04-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) **Mr. Mohan Pandey, AOR**

Mr. Anil Kumar Tandale, AOR

Mr. J. Priyadarshini, Adv.
Mr. Indrabhushan Prasad, Adv.
Mr. Chandra Bhushan Prasad, AOR

For Respondent(s) **Mr. M. K. Dua, AOR**

Mr. Sudarshan Rajan, Adv.
Mr. Mahesh Kumar, Adv.
Mr. Vijay Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 31240/2016

Application for deletion- I.A. No. 17653 of 2019, the name of respondent no. 35 has been moved in this petition. In view of the submissions made the name of respondent no. 35 is ordered to be deleted from the array of parties, at the risk of the petitioner. Cause title be amended accordingly.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER